

ITEM NO.5

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 649/2020

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 23-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Ashwani Kumar Dubey, AOR
Mr. Chandra Shekhar, Adv.
Ms. Asha Upadhyay, Adv.

For Respondent(s) Caveator-in-person

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner prays for and is granted liberty to withdraw the instant petition. The writ petition is dismissed as withdrawn accordingly.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER